

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma & Ors.

.....Appellant

Vs.

**Gian Chand Narang
Resolution Professional for Apex
Buildsys Ltd.**

.....Respondent

Present :

For Appellant: Mr. Apoorv Agarwal, Advocate

**For Respondents: Mr. Abhishek Anand, Ms. Honey Satpal, Mr. Viren,
Advocates for Liquidator**

O R D E R

03.03.2020 - Learned Counsel for Appellant may correct the appeal memo to show the Respondent No. 1 as Liquidator instead of 'Resolution Professional'.

This appeal is preferred by the employees. Other appeal by the Promoters. Company Appeal (AT) (Insolvency)No. 274 of 2020 is also pending challenging the same liquidation order. List both these appeals together.

The Respondent will file reply by 4th March, 2020. Learned Counsel for Appellant may file rejoinder within a week thereafter.

....contd.

List the appeal for 'admission' (after notice) on **1st April 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m

Company Appeal (AT) (Insolvency)No. 291 of 2020